

Rapid urbanisation

2536. SHRI D. KUPENDRA REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there is a rapid urbanization happening in the country;
- (b) if so, the details thereof;
- (c) whether Government has taken any steps/measures for financially empowering the urban local bodies in the country and to hold them accountable; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) to (d) Yes, Sir. Urbanisation data is available from Census of India. Between the Census periods of 2001 and 2011, the urban population of the country increased from 27.81% to 31.16%. As per Census, 2011, the increase in total number of statutory towns in the country is 242 in the last 10 years. The Government views this as an opportunity for economic development. Urban Development is a State Subject. Government of India supports the efforts of State Governments by implementing various schemes and by providing technical and financial assistance to States. The Government has launched Programmes— (i) The Smart City Mission aims to cover 100 cities in the country for improving infrastructure and services including smart solutions and area based development. (ii) Atal Mission for Rejuvenation and Urban Transformation (AMRUT), covering 500 cities of the country having population more than 1 lakh and other identified categories, provides financial assistance to Mission cities for water supply, liquid waste management, development of city parks and non motorized transport. (iii) The Swachh Bharat Mission (SBM) which covers all urban local bodies of the country and provides financial assistance for construction of individual household toilets, community and public toilets and for scientific management of solid waste. AMRUT has a reform agenda which has measures for financially empowering urban local bodies. They include property tax reforms, rationalization of stamp duty, implementation of double entry accounting systems, e-governance, levy of reasonable user charges, encouraging public private partnerships and Municipal tax and fees improvement.

Implementation of Smart Cities Mission

2537. SHRI DEREK O'BRIEN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the status of implementation of Smart Cities Mission as of January, 2017;

(b) whether it is a fact that out of 100 cities, 40 cities are yet to be selected by the Ministry and if so, the timeline thereof;

(c) whether it is also a fact that there is a delay in implementation of the Mission in various States; and

(d) whether the Ministry is taking any steps to fast track the implementation of the Mission in all the States and if so, the details and timeline thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) So far, 60 cities (20 cities in Round 1 in January 2016, 13 cities in fast track round in May 2016 and 27 cities in Round 2 in September 2016) have been selected. The lists of these cities are given in Statement-I, II and III respectively, (*See below*).

At city level, the implementation of the Mission is to be done by a Special Purpose Vehicle (SPV). As on January 2017, out of 60 Smart Cities, 47 cities have incorporated city level Special Purpose Vehicles. Twenty cities have identified 642 projects amounting to ₹ 25,935.02 crore for implementation. Out of this, 23 projects (worth ₹ 304.97 crore) have been completed, works in 65 Projects (worth ₹ 2,736.90 crore) have started and remaining projects are at various stages of implementation.

(b) Forty cities are to be selected in the third year of implementation of Smart Cities Mission, *i.e.*, 2017-18. Round 3 is going on and remaining potential Smart Cities will have to participate in the All India Challenge process by submitting their Smart City Proposals (SCPs) by stipulated date *i.e.* 31.03.2017. Thereafter, after the evaluation of SCPs, winners will be announced.

(c) and (d) No, Sir. The implementation of the Smart Cities Mission is on course. Monitoring mechanism is in place to review the progress of implementation of Smart City projects. Progress of Implementation is being reviewed regularly at various levels in this Ministry through meetings and field visits.

Statement-I

List of winning Smart Cities in Round 1

Sl. No.	Name of State/UT	Name of City
1.	Odisha	Bhubaneswar
2.	Maharashtra	Pune
3.	Rajasthan	Jaipur
4.	Gujarat	Surat

Sl. No.	Name of State/UT	Name of City
5.	Kerala	Kochi
6.	Gujarat	Ahmadabad
7.	Madhya Pradesh	Jabalpur
8.	Andhra Pradesh	Visakhapatnam
9.	Maharashtra	Solapur
10.	Karnataka	Davanagere
11.	Madhya Pradesh	Indore
12.	Delhi	NDMC
13.	Tamil Nadu	Coimbatore
14.	Andhra Pradesh	Kakinada
15.	Karnataka	Belagavi
16.	Rajasthan	Udaipur
17.	Assam	Guwahati
18.	Tamil Nadu	Chennai
19.	Punjab	Ludhiana
20.	Madhya Pradesh	Bhopal

Statement-II*List of winning cities in fast track round*

Sl. No.	Name of State/UT	Name of City
1.	Uttar Pradesh	Lucknow
2.	Telangana	Warangal
3.	Himachal Pradesh	Dharamshala
4.	Chandigarh	Chandigarh
5.	Chhattisgarh	Raipur
6.	West Bengal	Newtown Kolkata
7.	Bihar	Bhagalpur
8.	Goa	Panaji
9.	Andaman and Nicobar Islands	Port Blair
10.	Manipur	Imphal
11.	Jharkhand	Ranchi
12.	Tripura	Agartala
13.	Haryana	Faridabad

Statement-III*List of winning cities in main Round 2*

Sl. No.	Name of State/UT	Name of City
1.	Punjab	Amritsar
2.	Maharashtra	Kalyan-Dombivali
3.	Madhya Pradesh	Ujjain
4.	Andhra Pradesh	Tirupati
5.	Maharashtra	Nagpur
6.	Karnataka	Mangaluru
7.	Tamil Nadu	Vellore
8.	Maharashtra	Thane
9.	Madhya Pradesh	Gwalior
10.	Uttar Pradesh	Agra
11.	Maharashtra	Nashik
12.	Odisha	Rourkela
13.	Uttar Pradesh	Kanpur
14.	Tamil Nadu	Madurai
15.	Karnataka	Tumakuru
16.	Rajasthan	Kota
17.	Tamil Nadu	Thanjavur
18.	Sikkim	Namchi
19.	Punjab	Jalandhar
20.	Karnataka	Shivamogga
21.	Tamil Nadu	Salem
22.	Rajasthan	Ajmer
23.	Uttar Pradesh	Varanasi
24.	Nagaland	Kohima
25.	Karnataka	Hubballi-Dharwad
26.	Maharashtra	Aurangabad
27.	Gujarat	Vadodara